

GOVERNMENT OF PUNJAB  
DEPARTMENT OF REVENUE & REHABILITATION  
(POLICY AND LEGAL BRANCH)

**NOTIFICATION**

No 2(2) 95-P-II / 336

The 8<sup>th</sup> Jan, 2020

In exercise of the powers conferred vide Section 4 of the Pepsu Townships Development Board Act, 1954 (PEPSU ACT NO.2 of 1955) and all other powers enabling him in this behalf to reconstitute the Patiala and East Punjab State Union Townships Development Board under Section 3 of the said Act, the Governor of Punjab is pleased to appoint the following persons as Chairman, Sr. Vice Chairman, Vice Chairman and members thereof for a period of three year from the date of publication of this notification in the official Gazette :-

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|----|--|--|
| 1. | Capt. Amarinder Singh, Chief Minister, Punjab  | Chairman   |
| 2. | Sh. Jagdish Kumar s/o Sh. Sukhdayal Kumar, 29, Guru Arjun Dev Colony, Rajpura, District Patiala.             | Sr. Vice Chairman.   |
| 3. | Sh. Prem Sagar s/o Sh. Hari Chand, H. No. 42, Dashmesh Colony, Rajpura, District Patiala.                    | Vice Chairman<br>(appointed vide Notification No.2 (2)95-P-II/9437 dated 29.08.2019) |
| 4. | Sh. Abhinav Oberoi s/o Sh. Harish Kumar Oberoi, 216/1-B, Lakkar Mandi Chowk, Rajpura Town, District Patiala. | Member<br>(appointed vide Notification No.2 (2)95-P-II/9437 dated 29.08.2019)        |

Official Members

- |    |   |        |
|----|---|--------|
| 1. | Financial Commissioner, Revenue, Punjab                               | Member |
| 2. | Principal Secretary, Finance, Punjab                                  | Member |
| 3. | Principal Secretary/Secretary, Housing and Urban Development, Punjab. | Member |
| 4. | Deputy Commissioner, Patiala  | Member |

Chandigarh, Dated  
8<sup>th</sup> Jan., 2020

Karan Bir Singh Sidhu,  
Special Chief Secretary-cum-  
Financial Commissioner Revenue to  
Government of Punjab

Endst.No.2(2) 95-P-II/337-43

Chandigarh, Dated the : 8/1/2020

A copy is forwarded to :-

1. PS/CM for the kind information of Hon'ble Chief Minister, Punjab.
2. PS/RRM for the kind information of Revenue, Rehabilitation & Disaster Management Minister, Punjab.
3. PS/FCR for the kind information of Special Chief Secretary-cum-Financial Commissioner Revenue, Punjab.

4. PS/Principal Secretary Finance, Punjab, Chandigarh.
5. PS/Principal Secretary, Housing & Urban Development Department, Punjab, Chandigarh.
6. Deputy Commissioner, Patiala.
7. Administrator, Pepsu Townships Development Board, Rajpura, District Patiala.

*Nazimul Kumar*  
o/c Under Secretary to Govt. of Punjab  
Revenue and Rehabilitation Deptt.  
Punjab. *WTF*

Endst.No.2(2) 95-P-II/344-47 Chandigarh, Dated the : 8/1/2020

A copy is forwarded to the following for information :-

1. Sh. Jagdish Kumar s/o Sh. Sukhdayal Kumar, 29 Guru Arjun Dev Colony, Rajpura, District Patiala.
2. Sh. Prem Sagar s/o Sh. Hari Chand, H. No. 42, Dashmesh Colony, Rajpura, District Patiala.
3. Sh. Abhinav Oberoi, s/o Sh. Harish Kumar Oberoi, 216/1-B, Lakkar Mandi Chowk, Rajpura Town, District Patiala.
4. Sh. Rakesh Mehta Advocate, H.No. 1804, Rajpura Town, District Patiala appointed as non official member vide Notification No. 2(2)95-P-II/9437 dated 29.08.2019, his resignation dated 29.08.2019 is accepted.

*Nazimul Kumar*  
o/c Under Secretary to Govt. of Punjab  
Revenue and Rehabilitation Deptt.  
Punjab. *WTF*

Endst.No.2(2) 95-P-II/348 Chandigarh, Dated the : 8/1/2020

A copy is forwarded to the Project Manager/PLRS for publication in the Gazette (Extraordinary) and to send ten copies thereof.

*Nazimul Kumar*  
o/c Under Secretary to Govt. of Punjab  
Revenue and Rehabilitation Deptt.  
Punjab. *WTF*